

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. CP 4721/2018

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 02.07.2021**

NAME OF THE PARTIES: - Thomas Weisel International Limited
V/s
RoC, Mumbai

Section: 252(3) of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). Learned Counsel Mr. Jeevesh Mehta appeared for the Petitioner. Heard the arguments. **Reserved for Orders.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
02.07.2021
Sushil

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)